

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO - 55
ANSWERED ON- 07/02/2024

DISBURAL OF NIRBHAYA FUND

*55. DR. FAUZIA KHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the breakdown of the utilization of the Nirbhaya Fund for initiatives related to women's safety on highways and roads in the country, State-wise;

(b) whether any periodic audits are conducted to assess the implementation and effectiveness of projects funded by the Nirbhaya Fund in enhancing women's safety;

(c) if so, the details of such audits; and

(d) the details of allocated resources and funds to ensure women's safety on highways, and what steps have been taken to make these allocations more equitable?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA
STARRED QUESTION NO. 55 ANSWERED ON 07.02.2024 ASKED BY DR. FAUZIA
KHAN REGARDING DISBURAL OF NIRBHAYA FUND**

(a) and (d) Details of State-wise utilisation of funds released under Nirbhaya framework for safety of Women on Public Transport are provided in Annexure-1. The funds released under Nirbhaya Framework to States/UTs are based on the number of vehicles and the geographical area for determination of maximum project cost.

(b) and (c) As per Scheme Guidelines, periodic (quarterly) progress review of implementation of the Scheme across various States/UTs is undertaken. Detailed audit of the projects under Nirbhaya framework was also conducted during the period of July 2022 to September 2022. Periodic reviews are also done by the Empowered Committee set up under the Ministry of Women and Child Development.

ANNEXURE-1 REFERRED TO IN REPLY TO PARTS (a) AND (d) OF THE RAJYA SABHA STARRED QUESTION NO. 55 ANSWERED ON 07.02.2024 ASKED BY DR. FAUZIA KHAN REGARDING DISBURAL OF NIRBHAYA FUND

State /UTs Wise Fund Released and Utilization (₹ Crore) submitted till date

Sl.	States/ UTs	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	Total	
		Release	Release	Release	Release	Release	Release	Release	Release	Utilization
1	A&N Islands				2.600				2.600	0.81
2	Andhra Pradesh	58.640				5.792			64.432	36.98
3	Arunachal Pradesh				5.496				5.496	Not submitted
4	Assam				7.888				7.888	Not submitted
5	Bihar				4.192				4.192	1.34
6	Chandigarh				2.600				2.600	Not submitted
7	Chhattisgarh			4.192					4.192	Not submitted
8	DNH & DD				2.600				2.600	Not submitted
9	Delhi						6.328		6.328	Not submitted
10	Goa				3.000				3.000	Not submitted
11	Gujarat							5.792	5.792	Not submitted
12	Haryana						4.192		4.192	Not submitted
13	Himachal Pradesh			5.496				1.374	6.870	2.83
14	Jammu and Kashmir			6.328					6.328	Not submitted
15	Jharkhand				4.192				4.192	Not submitted
16	Karnataka		33.640		5.792				39.432	22.28
17	Kerala				5.792				5.792	Not submitted
18	Ladakh				2.600				2.600	Not submitted
19	Lakshadweep								0.00	--
20	Madhya Pradesh					4.192			4.192	Not submitted
21	Maharashtra				5.792				5.792	Not submitted
22	Manipur				5.496				5.496	Not submitted

23	Meghalaya				5.496				5.496	Not submitted
24	Mizoram					5.496			5.496	2.06
25	Nagaland				5.496				5.496	Not submitted
26	Odisha				4.192				4.192	Not submitted
27	Puducherry				2.600		0.650		3.250	2.05
28	Punjab				4.192				4.192	Not submitted
29	Rajasthan					4.192			4.192	Not submitted
30	Sikkim				5.496			1.374	6.870	5.50
31	Tamil Nadu								0.00	--
32	Telangana						11.530		11.530	Not submitted
33	Tripura					5.496			5.496	Not submitted
34	Uttar Pradesh	40.200		40.720	4.192				85.112	29.46
35	Uttarakhand					5.496			5.496	0.73
36	West Bengal				4.192				4.192	3.42
Total		98.840	33.640	56.736	93.896	30.664	22.700	8.540	345.016	107.46
